GOVERNMENT OF INDIA MINISTRY OF COMMERCE AND INDUSTRY DEPARTMENT OF COMMERCE

RAJYA SABHA UNSTARRED QUESTION NO-1481

ANSWERED ON 01/08/2025

PACKAGES FOR WELFARE OF WORKERS OF TEA GARDEN

1481. PRAKASH CHIK BARAIK

Will the Minister of COMMERCE AND INDUSTRY be pleased to state :-

- (a) whether Central Government has provided or proposes to provide any special package for the social welfare and upliftment of tea garden workers, particularly in West Bengal;
- (b) if so, the details of such packages including amount sanctioned, components and implementing agencies; and
- (c) the steps taken to ensure that the benefits of such packages reach the tea garden workers directly?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY

(SHRI JITIN PRASADA)

(a) to (c): The working condition of tea garden workers in the country are governed by the Plantation Labour Act, 1951, which is implemented by the respective State Governments.

Tea Board, through its 'Tea Development & Promotion Scheme (TDPS)', undertakes several activities supplementary to the provisions under the Plantations Labour Act 1951 for the welfare of tea workers throughout the country, including the state of West Bengal as below:

- i. Health awareness camps for workers
- ii. Educational support and award for meritorious students (for Class X and XII) to the wards of big tea garden workers and small tea growers (upto 1.00 ha)
- iii. Book and uniform grants to wards of workers of closed tea estates and big tea estates affected by natural calamities
- iv. Assistance for disabled and critically ill dependents of workers (kidney, heart, liver diseases and cancer) in closed tea gardens

The financial assistance provided under the TDPS Scheme towards workers welfare in the state of West Bengal during the period 2021-22 to 2025-26 (up to 30.06.2025) was Rs. 347.03 lakhs. The services under the TDPS scheme of Tea Board are provided online and the beneficiaries receive financial assistance, in online mode through Direct Benefit Transfer (DBT), so that benefits of the scheme reach the tea garden workers directly.

In addition, the 'Pradhan Mantri Cha Shramik Protsahan Yojana (PMCSPY)', that aims at uplifting the quality of life of tea garden workers, especially women and their children in the states of Assam and West Bengal, was approved by the Government for the period 2024-25 to 2025-26, under which an outlay of Rs 313.30 crores (Rs. 157.65 crore for 2024-25 & Rs. 155.65 crore for 2025-26) was provided for the state of West Bengal. The components under the PMCSPY scheme include the Cha Shramik Shiksha Yojana (CSSY), Cha Shramik Swasthya Suraksha Yojana (CSSSY) and Cha Shramik Aashray Yojana (CSAY) which pertain to education, health facilities and resting shelters respectively.

The PMCSPY scheme is implemented by the Tea Board in collaboration with the respective State Governments. Under the scheme, a State Level Committee (SLC), is required to be formed by the respective State Government, which inter alia proposes the component wise interventions to be made under the scheme in the State and also the sub-implementing agencies for the implementation of the interventions under PMCSPY. No intimation has been received so far from the State Government of West Bengal regarding the constitution of the SLC for PMCSPY.
